

3. Nandpur-Jubbal
4. Shogi-Shimla
5. Una-Hoshiarpur

Extension of PEXSEM in Himachal Pradesh

2173. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government of India have accepted the plea for the extension of PEXSEM preparing Ex-Servicemen for self-employment to Hamirpur District of Himachal Pradesh;

(b) if so, when it has been done; and

(c) if not, the likely date by which the scheme would be extended to this District ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) to (c). The Scheme entitled "preparing Ex-Servicemen for self employment" (PEXSEM) is operating on a pilot basis till September 1985 in one district each of six States (including the Kangra District of Himachal Pradesh). A decision on the extension of the scheme to other States, and to other districts of States already covered, will be taken along with the decision on its continuance on a permanent basis.

Production and Export of Tyres and Tubes

2174. SHRI CHINTAMANI JENA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of industrial units which are manufacturing tyres and tubes;

(b) whether it is a fact that there is a great demand of Indian tyres and tubes in foreign countries,

(c) if so, the value of tyres and tubes exported during the years 1983-84 and 1984-85;

(d) the names of the countries to whom exported; and

(e) the steps being taken to increase the production as well as to increase the export to tyre and tubes during the year 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) There are twenty-two units in the organised sector manufacturing tyres, tubes at present.

(b) Indian Tyres are gaining acceptance in the international market.

(c) Tyres worth Rs. 15.8 crores and Rs. 48 crores have been exported during 1983-84 and 1984-85 respectively.

(d) Indian Tyres are being exported to countries like USA, USSR, Afghanistan and Bangladesh at present.

(e) Present utilisation of capacity of the industry being about 75%, depending on demand, the industry is free to increase its production. In addition to Cash Compensatory Subsidy on exports, the industry is also entitled to duty free import of raw materials required for export, production.

[Translation]

New Section under Indian Evidence Act.

2175. SHRI C. JANGA REDDY :
DR. A K. PATEL :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government's attention has been drawn to the recommendation of the Law Commission to the effect that an amendment be made in the Indian Evidence Act, 1872 to empower the courts to reach their own conclusion in case a person receives physical injury in police custody and to provide legal relief to the victims of police atrocities ;